

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH  
NEW DELHI.

DA- 1490/92

(3)

New Delhi this the 4th day of July, 1997.

Hon'ble Shri S.R. Adiga, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri J.K. Bhaskar,  
s/o late Shri M.C. Bhaskar  
Inspector of Works(Construction)  
Northern Railway,  
under Dy. Chief Engineer(Constrn.)  
Tilak Bridge, New Delhi.

(By Advocate Shri B.S. Maine )

... Applicant

Vs.

Union of India & Through

1. The Genl. Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, New Delhi.
3. The Deputy Chief Engineer(Constrn.),  
Northern Railway, Tilak Bridge,  
New Delhi.

... Respondents

(By Advocate Shri H.K. Gangwani )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adiga, Member (A)

Heard.

2. Both counsel agree that this O.A. may be disposed of with a direction to the respondents to dispose of the applicant's representation dated 8.5.1992(Ann. A.5) by a detailed and speaking order, in accordance with law, under intimation to the applicant within two months from the date of receipt of a copy of this judgment. We direct accordingly.
3. O.A. disposed of. No costs.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*Adiga*  
(S.R. Adiga)  
Member (A)

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